## Loss suffered by IAAI in Barter deal

1572. SHRI MUKHTIAR SINGH MALIK: SHRIMATI RENUKA CHOWDHURY: SHRI KRISHNA KUMAR BIRLA:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that the International Airports Authority of India has failed to recover rupees 40 crores due to it from the Government of Libya;
- (b) whether it is also a fact that having failed to recover this amount, the IAAI struck a barter deal with Libya for supply of crude oil in lieu of cash;
- (c) whether it is also a fact that later on St was found that in the country there are no facilities for refining the Libyan variety of crude;
- (d) whether it is also a fact that as a result Govt, had to dispose of the Libyan crude in the international market at a lower price thus undergoing a loss; and
- (e) if so, what is the quantum of total loss suffered by the country and the (reasons' that it could not be prevented?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND THE MINISTER OF CIVIL AVIATION (SHRI MOTI LAL VORA): (a) to (e) Under an agreement, the Government of Libya have released a consignment of crude oil to IAAI as part payment against the total outstanding dues of about Rs. 40.00 crores payable on account of airport projects executed in Libya. Even though it was known that the crude could not be processed in India and that resale might involve some loss, the deal was executed because it was considered financially prudent. The deal resulted in a loss of about

Rs. 65.18 lakhs to the International Airports Authority of India.

## Loss due to delays in international flights inAlr India

1573. SHRI SUKOMAL SEN: SHRI MOSTAFA BIN QUASEM: SHRI NIRMAL CHATTER-JEE: SHRI K. MOHAN AN:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) what is the percentage of loss in Air India due to delays in international flights or non-operating including expenses administrative expenditure or both during the last three years, year-wise; and
- (b) what are the corrective measures taken during the said periods and details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND THE MINISTER OF CIVIL AVIATION (SHRI MOTI LAL VORA): (a) The percentage of loss to total revenue due to delays ftn international flights during the last 3 financial years is given below: --

Year		Percentage of	loss
APR84 MAR	85		0.3
APR85 MAR	86		0.3
APR86 MAR	87		0.3

(b) Delays to flights occur due to various reasons like engineering, traffic, crew duty time limitations, weather etc Some of these factors are not within the control of Air-India. There is a Senior Punctuality Committee which is> at present headed by Commercial Director of Air-India and this Committee meets regularly to analyse all the delays and remedial steps are taken to eliminate/minimise the occurance of such delays.